

enquiry report which has been submitted is under their consideration.

(c) The following steps are being taken by Delhi Administration to prevent such accidents in future.

- (i) The PWD authorities have been asked to construct a separate breaker in both sides of the bridge to avoid over speeding.
- (ii) The concerned authorities have also been requested to stall blinkers on both sides.
- (iii) Frequent checking is made in this area with the help of radar to check over speeding.
- (iv) The mobile courts sitting are also held to punish the violators at the stop.
- (v) It has already been made compulsory for every passenger transport vehicle to have separate governors so that the HTV could not be driven at a speed beyond 50 Kms per hour.

Shortage of Passport Books

3987. SHRI GHULAM MOHAMMAD KHAN: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether he is aware of shortage of passport books with the passport offices and of inadequate staff; and

(b) what steps the Government propose to take in this regard?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) and (b). Yes, Sir.

A shortage of passport booklets and inadequacy of staff in Passport Offices was felt some time ago due to unprecedented increase in demand for passports.

The production of passport booklets has since been increased from 3,000 to 5,000 per day and necessary steps have also been taken for the regular

and timely supply of booklets to all all Passport Offices. As a consequence the situation has improved and is expected to improve further.

As regards staff, some additional posts were sanctioned for Passport Offices in July 1981, and their staff strength has further been augmented recently to enable them to effectively cope with the increased passport work.

Nambari Railway Colony

3988. SHRI AJOY BISWAS:
SHRI ANANDA PATHAK:
SHRI SUBODH SEN:

Will the Minister of RAILWAYS be pleased to state:

(a) whether the railway authorities evicted a few poor families from the Nambari Railway Colony's side land without giving them any notice;

(b) if so, the fact thereof; and

(c) detailed steps taken to rehabilitate the families concerned?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) No. Nobody has been evicted without giving notice.

(b) Does not arise.

(c) The responsibility to rehabilitate the persons evicted from Railway land unauthorisedly occupied by them does not lie with the Railways.

Lack of amity in Ramjas College, Delhi

3989. SHRI SUDHIR KUMAR GIRI: Will the Minister of EDUCATION be pleased to state:

(a) whether Government are aware about the continued lack of amity in the Ramjas College, Delhi for the last few years;

(b) if so, the reasons for the said unrest; and

(c) the steps taken by Government to ease the tension there?